

- (ii) (a) Forty-first Annual Report and Accounts of the Mineral Exploration Corporation Limited (MECL), Nagpur, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.  
[Placed in Library. *See* No. L.T.9954/15/13]
- (iii) A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report and Accounts of the National Institute of Rock Mechanics (NIRM), Kolar, Karnataka, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.  
[Placed in Library. *See* No. L.T.10553/15/14]
  - (ii) (a) Annual Report and Accounts of the National Institute of Miners' Health, Nagpur, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.  
[Placed in Library. *See* No. L.T.10554/15/14]
  - (iii) (a) Annual Report and Accounts of the Jawaharlal Nehru Aluminium Research Development and Design Centre (JNARDDC), Nagpur, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Centre.  
[Placed in Library. *See* No. L.T.10552/15/14]

...(Interruptions)...

**Reports and Accounts (2012-13) of various Universities and related papers**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): Sir, I lay on the Table:—

A copy each (in English and Hindi) of the following papers, under sub-section (3) of the Section 30 and sub-section (4) of the Section 31 of the Central Universities Act, 2009:—

- (1) (a) Annual Report of the Central -University of Jammu, Trikuta Nagar, Jammu and Kashmir, for the year 2012-13.
- (b) Annual Accounts of the Central University of Jammu, Trikuta Nagar, Jammu and Kashmir, for the year 2012-13, and the Audit Report thereon.
- (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10229/15/13]
- (2) (a) Fourth Annual Report of the Central University of Himachal Pradesh, Kangra, Himachal Pradesh, for the year 2012-13.
- (b) Fourth Annual Accounts of the Central University of Himachal Pradesh, Kangra, Himachal Pradesh, for the year 2012-13, and the Audit Report thereon.
- (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10223/15/13]
- (3) (a) Annual Report of the Central University of Jharkhand, Ranchi, for the year 2012-13.
- (b) Annual Accounts of the Central University of Jharkhand, for the year 2012-13, and the Audit Report thereon.
- (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10217/15/13]
- (4) A copy each (in English and Hindi) of the following papers, under subsection (3) of the Section 30 of the Central Universities Act, 2009:—
  - (i) (a) Annual Report of the Central University of Punjab, Bathinda, for the year 2012-13.
  - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10212/15/13]
  - (ii) (a) Annual Report of the Hemwati Nandan Bahuguna Garhwal University, Srinagar Garhwal, Uttarakhand, for the year 2012-13.
  - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10225/15/13]

- (iii) (a) Annual Report of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh, for the year 2012-13.
- (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10276/15/13]
- (iv) (a) Annual Report of the Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh, for the year 2012-13.
- (b) Review by Government on the working of the above, Vishwavidyalaya. [Placed in Library. See No. L.T.10280/15/13]
- (v) (a) Fifth Annual Report of the Central University of Karnataka, Gulbarga, for the year 2012-13.
- (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10227/15/13]
- (vi) (a) Fourth Annual Report of the Central University of Orissa, Koraput, Odisha, for the year 2012-13.
- (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10228/15/13]
- (vii) (a) Annual Report of the Manipur University, Canchipur, Manipur, for the year 2012-13.
- (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10303/15/13]
- (viii) (a) Fourth Annual Report of the Central University of Haryana, Mahendergarh, Haryana, for the year 2012-13.
- (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10213/15/13]
- (ix) (a) Fifteenth Annual Report of the Maulana Azad National Urdu University (MANUU), Hyderabad, for the year 2012-13.
- (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10305/15/13]
- (x) (a) Fourth Annual Report of the Central University of Kerala, Kasaragod, Kerala, for the year 2012-13.

- (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10214/15/13]
- (5) A copy (in English and Hindi) of the Annual Accounts of the Central University of Punjab, Bathinda, Punjab, for the year 2012-13, and the Audit Report thereon, under sub-section (4) of Section the Central Universities Act, 2009. [Placed in Library. See No. L.T.10216/15/13]
- (6) A copy each (in English and Hindi) of the following papers, under sub-section (3) of the Section 34 of the Aligarh Muslim University Act, 1920:—
  - (a) Annual Report of the Aligarh Muslim University (AMU), Aligarh, for the year 2012-13.
  - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10230/15/13]
- (7) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 of the Babasaheb Bhimrao Ambedkar University (BBAU) Act, 1994 :—
  - (a) Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2012-13.
  - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10210/15/13]
- (8) A copy each (in English and Hindi) of the following papers, under sub-section (3) of the Section 13A of the Banaras Hindu University Act, 1915:—
  - (a) Annual Report of the Banaras Hindu University, Varanasi, for the year 2012-13.
  - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10209/15/13]
- (9) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (4) of Section 33 of the English and Foreign Languages University Act, 2006:—

- (a) Annual Report of the English and Foreign Languages University (EFLU), Hyderabad, for the year 2012-13.
  - (b) Annual Accounts of the English and Foreign Languages University (EFLU), Hyderabad, for the year 2012-13, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10221/15/13]
- (10) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 33 and sub-section (4) of Section 34 of the Tripura University Act, 2006:—
- (a) Annual Report of the Tripura University, Suryamaninagar, Tripura, for the year 2012-13.
  - (b) Annual Accounts of the Tripura University, Suryamaninagar, Tripura, for the year 2012-13, and the Audit Report thereon.
  - (c) Review by Government on the working of above University. [Placed in Library. See No. L.T.10215/15/13]
- (11) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 30 and sub-section (4) of Section 31 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996:—
- (a) Annual Report and Accounts of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10226/15/13]
- (12) A copy (in English and Hindi) of the Annual Accounts of the University of Delhi, for the year 2012-13, and the Audit Report thereon, under sub-section (3) of Section 39 of the Delhi University Act, 1922. [Placed in Library. See No. L.T.10231/15/13]
- (13) A copy each (in English and Hindi) of the following papers:—
- (a) Forty-Third Annual Report (Part-I and Part-II) of the Jawaharlal Nehru University (JNU), New Delhi, for the year 2012-13.

- (b) Review by Government on the working of the above University.  
[Placed in Library. See No. L.T.10218/15/13]

...(Interruptions)...

**I Notification of the Ministry of Women and Child Development.**

**II Report and Accounts (2012-13) of NIPCCD, New Delhi and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Women and Child Development Notification No. G.S.R. 769 (E), dated the 9th December, 2013, publishing the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Rules, 2013, under sub-section (3) of Section 29 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013. [Placed in Library. See No. L.T.10558/15/13]
- II. A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development (NIPCCD), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.10557/15/14]

...(Interruptions)...

कॉरपोरेट कार्य मंत्रालय के राज्य मंत्री (श्री सचिन पायलट): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Corporate Affairs, under Section 40 of the Cost and Work Accountants Act, 1959:—
- (1) No. CWR (1) 2013, dated the 6th December, 2013, publishing the Cost and Works Accountants (Amendment) Regulations, 2013.